

HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171 001.

No.HHC/Estt.7(14)/94-IV-

Dated: 07th June, 2021

ADVERTISEMENT NOTICE

The High Court of Himachal Pradesh invites online applications from the eligible desirous candidates for filling up 04 posts of Driver (03 posts on regular basis and 01 on daily wage) in the establishment of High Court, as per the eligibility criterion prescribed hereunder :-

Nomenclature & No(s) of the post(s)	Pay Band & Grade Pay etc.	Eligibility Criteria	Experience
Driver 03 (three) unreserved 01 clear cut and 02 anticipated on regular basis	Rs. 5910- 20200 plus Rs. 2000/-Grade pay plus Rs. 1400/- Sectt. pay	Matriculation and must possess a valid driving licence to drive the light Motor Vehicles or Medium or Heavy Vehicle	Three (3) years to drive the Light Motor Vehicle or Medium or Heavy Vehicles.
Driver, 1 (one) clear cut (on daily wages)	As prescribed by the State Govt. from time to time	Matriculation and must possess a valid driving licence to drive the light Motor Vehicles or Medium or Heavy Vehicle	Three (3) years to drive the Light Motor Vehicle or Medium or Heavy Vehicles.

The applications are acceptable only in **ONLINE MODE**. The desirous eligible candidate (s) may use the recruitment web portal link at url. i.e. <https://hphcrecruitment.in> as well as another relevant link provided on High Court website i.e. <https://hphighcourt.nic.in> on or before its last date i.e. 09.07.2021 upto 5.00 PM.

No person shall be eligible for direct recruitment to the service, if he is below 18 years of age and above than 45 years of age as on **01.01.2021**. However, in case, candidate belongs to Scheduled Caste (SC)/ Scheduled Tribes (ST) and Other Backward Classes (OBC), the upper age limit shall be further relaxed as may be prescribed by the State Govt. for entry into Govt. service from time to time.

The Examination fee for the candidates applying online against the advertised vacancies is **Rs. 340/-** (plus GST as applicable) for General (UR) category and **Rs. 190/-** (plus GST as applicable) for all other reserved categories other than General (UR) categories who deserve fee relaxation/exemption under the rules and the same shall have **to be paid ONLY in online mode**. The fee once paid, shall not be refunded to the candidate, in any case.

For detailed information with regard to the **Important instructions, Rules, Regulations and Syllabus etc.**, the candidates are advised to read carefully the relevant information with utmost care which is annexed with the Online Application Portal on our website before applying in online mode.

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The eligible candidates will **ONLY be informed through SMS alerts and emails on their registered mobile numbers and email IDs** about the exams, schedule of screening test etc. No separate communication/ call letters etc., will be sent through **offline mode**. Therefore, the candidates are advised to fill-up their correct **mobile number(s) and Email IDs** carefully while applying online. However, the candidate must have to download **ADMIT CARDS/Hall tickets** from High Court website through each individual login credentials at the time of appearing in the test/exam as shall be conveyed to them, failing which they will not be allowed to appear in the test/exam.

BY ORDER

REGISTRAR GENERAL

Dated: 07.06.2021

Endst. No.HHC/Estt/7(14)/94-IV-10905-09

Copy forwarded to:-

1. All the District & Sessions Judges, in H.P., with a request to get the copy of the aforesaid advertisement notice affixed on the Notice Boards of their respective Courts.
2. All the District Employment Officers, in the State of H.P., with the request to sponsor the names of the eligible candidates and inform them to submit their applications online as mentioned in the advertisement failing which, they shall not be eligible to appear in screening test notwithstanding the fact that their names have been sponsored by the Employment Exchange(s)/Sub Employment Exchange(s).
3. The Central Project Coordinator, High Court of H.P., Shimla -171 001, with a request to get uploaded the above advertisement Notice on the High Court website under the relevant Link or Tabs.
4. Shri Ashok Chauhan, Project State Head, CSC-SPV for information with a request to activate the recruitment web portal login link provided at High Court website till last date fixed for applying online on and after completion of all necessary updation/changes in software module with respect to the advertisement notice, referred to above.(THROUGH EMAIL ONLY).
5. Notice Board of High Court of Himachal Pradesh, Shimla -171001.

REGISTRAR GENERAL

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